NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CP (CAA) No. 73/NCLT/AHM/2017 With CA(CAA) No. 76/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>04.09.2017</u>

Name of the Company:

Suncity Infrastructure Pvt Ltd.

Suncity Haryana SEZ Developers Pvt. Ltd.

Suncity Buildcon Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

ORDER

None present for petitioners.

Proof of service of notice on statutory authorities not filed.

Representation of Regional Director received.

Petitioner is directed to serve notice to statutory authorities referred to order in the dated 24.07.2017, if not already issued and file proof of service.

List the matter on 13.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 4th day of September, 2017.